

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB No.- (IB) 364 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017.

NAME OF THE COMPANY: M/s Vesuvius India Ltd. Vs. M/s Fenace Auto Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Mohinder Vig, Advocate

For the Respondent (s) : Counsel for the Respondent

ORDER

Ld. Counsel for the Respondent submits that he shall be filing his reply during the course of the day. Be listed for final arguments on 25th October, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)